

LIBRARY

CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH
(CIRCUIT AT PORT BLAIR)

No. O.A351/89/2018

Date of Order: 19.12.2018

Present: Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member

K B SUBHASH
-VS-
SHIPPING

For the Applicant(s): Mr. R. Singh, Counsel
For the Respondent(s): Mr. S. K Mandal, Counsel

ORDER (Oral)

Per: Bidisha Banerjee, Member (J):

1. Ld. Counsel for both sides are present.
2. Ld. Counsel for the applicant submits that the relief sought for has been granted to the applicant.
3. Accordingly, the matter has become infructuous and the O.A is disposed of. No costs.

(Nandita Chatterjee)
Administrative Member

(Bidisha Banerjee)
Judicial Member

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